

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/583/(IB)/2017
NAME OF THE PETITIONER(S) : MARK LIGHTING SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① A. Nulakaula Counsel for Petitioner A. Nulakaula

② C.V. Ramachandra Murthy Counsel for Respondent C.V. Ramachandra Murthy

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for submission of the final arguments. Put up on **23.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)